Programme

TDSAT Seminar
ART of Convergence
(Adjudication, Regulation, Telecommunication)
6 – 7 February 2016
Day 1: Saturday, 6 February 2016

• Registration
  9.00 - 10.00 a.m. (60 minutes)

• Inaugural session
  10.00 - 11.30 a.m. (90 minutes)

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<tr>
<td>10.00</td>
<td>Registration</td>
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<tr>
<td>10.02</td>
<td>Inaugural session</td>
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<td>10.05</td>
<td>Welcome address</td>
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<td>10.05</td>
<td>Opening remarks</td>
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<td>Address by the Guest of Honour</td>
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<td>11.00</td>
<td>1st session: Adjudication</td>
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<td>Vote of thanks</td>
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• Tea break
  11.30 - 12.00 p.m. (30 minutes)

• 1st session: Adjudication
  Theme: Adjudicatory mechanism – Issues and way forward
  Session chair: Hon’ble Mr. Justice A.K. Sikri, Judge, Supreme Court of India
  Panelists:
  - Hon’ble Mr. Justice Aftab Alam, Chairperson, TDSAT
  - Hon’ble Mr. Justice B.D. Ahmed, Judge, Delhi High Court
  - Mr. K.K. Venugopal, Senior Advocate, Supreme Court of India
  - Mr. Ranjit Kumar, Solicitor General of India
  - Mr. Rakesh Garg, Secretary to Govt. of India
  12.00 - 1.30 p.m. (90 minutes)

• Lunch
  1.30 - 2.30 p.m. (60 minutes)

• 2nd session (Telecom)
  Theme: Regulatory and licensing regime in a converged environment
  Session chair: Mr. R.S. Sharma, Chairman, TRAI
  Panelists:
  - Mr. Peeyush Agarwal, Member (Technology), Telecom Commission, DoT
  - Mr. Manjul Bajpai, President, Telecom Lawyers Association
  - Mr. Rajan S. Mathews, Director General, COAI
  - Mr. Ashok Sud, Secretary General, AUSPI
  - Mr. Ravi P. Gandhi, Chief Regulatory Officer, Bharti Airtel
  - Mr. Nilangshu Katiria, Partner, Assurance (Member Firm of EY)
  2.30 - 4.00 p.m. (90 minutes)

• Session closing followed by tea
  4.00 p.m. to 4.30 p.m. (30 minutes)
Day 2: Sunday, 7 February 2016

• 3rd Session: (Broadcasting) 10.00 - 11.30 a.m. (90 minutes)
  Theme: Content distribution in Next Generation Networks
  Session chair: Mr. J. S. Mathur, Special Secretary, Ministry of Information and Broadcasting
  Panelists:
  - Mr. Amitabh Kumar, Director (Operations), Zee Network
  - Ms. Pratibha M. Singh, Senior Advocate
  - Mr. Amit Arora, Vice President (Distr. & Marktg.), India Cast
  - Mr. Deepak Jacob, General Counsel, Star India
  - Ms. Madhvi Divan, Advocate

• Tea break 11.30 - 12.00 p.m. (30 minutes)

• 4th session (Telecom) 12.00 - 01.30 p.m. (90 minutes)
  Theme: i-way of the Future (M2M, IOT, Digital India, Smart Cities)
  Session chair: Mr. J.S. Deepak, Secretary, DoT
  Panelists:
  - Mr. R. Chandrashekhar, President, NASSCOM
  - Mr. Anupam Shrivastava, Chairman and Managing Director, BSNL
  - Mr. S. S. Sirohi, Ex-Member (Technology), Telecom Commission, DoT
  - Mr. Punit Garg, President, Reliance Communications
  - Dr. Rajat Kathuria, Director and Chief Executive, ICRIER
  - Mr. Sandip Girhotra, Vice President, Nokia System Network

• Lunch 1.30 p.m. - 2.15 p.m. (45 minutes)

• 5th session (Broadcasting) 2.15 p.m. - 3.45 p.m. (90 minutes)
  Theme: Regulatory issues in broadcasting and distribution sector
  Chairman of the Session: Mr. B.B. Srivastava, Member, TDSAT
  Panelists:
  - Dr. Kuldip Singh, Member, TDSAT
  - Ms. Anuradha Prasad, Managing Director, News 24
  - Shri Jawahar Goel, Managing Director, Dish TV
  - Mr. Ashok Mansukhani, Whole Time Director, Hinduja Ventures
  - Mr. S.K. Gupta, Principal Advisor, TRAI
  - Mr. A. Mohan, President (Legal and Regulatory), Zee Networks

• Valedictory session 3.45 p.m. - 4.45 p.m. (60 minutes)
  Hon’ble Mr. Justice D.P. Wadhwa, Former Chairperson, TDSAT

• Vote of thanks 4.45 p.m. - 4.55 p.m. (10 minutes)
  Dr. Kuldip Singh, Hon’ble Member, TDSAT

• Seminar Closes followed by tea 4.55 p.m. onwards

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